

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No. 203 – IA/1008(AHM)2022
In
CP(IB) 809 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Tijaria Polypipes L:td
V/s
Texon Global Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Sumit Parikh, Advocate
For the Respondent :

ORDER
(Hybrid Mode)

Learned Counsel for the liquidator seeks adjournment stating that one IA is pending for the RP fees which is yet to be taken up by this tribunal.

In view of the request made, re-list this matter on 30.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)